NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 131(ND)/2014
CA NO.

CORAM: **PRESENT: CHIEF JUSTICE M. M. KUMAR**
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.02.2017

NAME OF THE COMPANY M/s. Delhi Towers and Estates Pvt. Ltd.
Vs
M/s. Blue Bells Infrastructure Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Harshit Agarwal	Adv	Petitioner	
2.	Palash Agarwal			

ORDER

Even on the second call, on behalf of the arguing counsel some personal difficulty has been expressed and a request for adjournment has been made.

List again on 31.03.2017.

Sd/—
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

SD/—
(R. VARADHARAJAN)
MEMBER (J)